

# INDIA JURIS

## Child Abuse whistle-blowing website launched by the Home Office

On 13 February, 2016, a new whistle-blowing helpline has been launched for employees to speak out about child protection failures by the Minister for Preventing Abuse, Exploitation and Crime, Karan Bradley.

For further details ,[please click here](#)

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## Introduction of Policing and Crime Bill

On 11 th February, 2016 a new legislation has been introduced by the Government, i.e., “Policing and Crime Bill”.

This legislation will aim to finish the job of police reform.

For further details ,[please click here](#)

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## WORLD PRACTICE

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